

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 26/RP/2023**

Subject : Petition for review of the order dated 9.6.2023 in Petition No. 642/GT/2020 of Chamera-III Hydroelectric Project (231 MW) for the period 2014-19, after truing up exercise and determination of Tariff for the period 2019-24.

Petitioner : NHPC

Respondents : PSPCL and 12 ors.

Date of Hearing : **29.5.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member  
Shri Ramesh Babu V, Member

Parties Present : Shri Anant Singh Ubeja, Advocate, NHPC  
Shri Rajendra Shende, NHPC  
Shri Mohd. Faruque, NHPC  
Shri Sachin Dubey, Advocate, BRPL & BYPL  
Shri Mohit Jain, Advocate, BRPL & BYPL

**Record of Proceedings**

Since the order in the review petition (which was reserved on 4.4.2024) could not be issued prior to one Member, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

2. At the outset, the learned counsels for the Review Petitioner and the Respondents submitted that since pleadings and arguments have already been completed, the Commission may reserve its order in the review petition. Based on the consent of the parties, the order in the review petition was reserved.

**By order of the Commission**

**Sd/-  
(B. Sreekumar)  
Joint Chief (Law)**

